

Declaration of Assets and Liabilities

Year 2026

I, **Shyam Sunder Kumar**, son/daughter/wife of **Late Ram Ekbal Sharma** aged **56** years, belonging to **Bihar Vidhan Sabha**, service and presently working as **Private Secretary** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

sr. No.	Description	self	spouse Name (s) Bibha Kumari (Wife)	Dependant-1 Name Harshita Sharma (Daughter)	Dependant-2 Name Harsh Raj (son)	Dependant-3 Etc.Name
(i)	Cash	10,000.00	25,000.00	15000.00	Nil	N.A
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies	Rs 30,890/- in SBI	Rs. 7,102/- in SBI	Nil	Nil	N.A
(iii)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Nil	N.A
(iv)	Other financial Institutions, Nss, postal savings, LIC policies, etc	Annual premium in LIC policies is Rs. 18015/p.a. R.D. Rs. 2000.00/P.M. PPF in SBI Sukanya Samriddhi R.D. Rs. 5000.00/ P.M. In SBI SIP- 2000/P.M.	Sahara India Rs. 55,300.00 R.D. Sahara India Rs. 1300.00/P.M. (CLOSE & MARCH-2022)	Nil	Nil	N.A
(v)	Motor vehicles (details of make, etc.)	Motorcycle Bajaj Discover	Nil	Nil	Nil	N.A
(vi)	Jewellery (give details of weight and value)	Gold 24g.	Gold 125 g. Silver 750 g.	Gold 25g. Silver 250g.	Gold 10g.	N.A
(vii)	Other assets, such as values of claims/ interests	T.V., Fridge, Washing Machine, Cooler, Sewing Machine	Nil	Nil	Nil	N.A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

2417

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be indicated]

sr. No.	Description	self	spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Undivided Ancestral Property House and Agriculture land in which I am entitle for 1/4 Share of this property Mauza- Shivanagar, Block- Karpi, Distt. Arwal.	Nil	Nil	Nil	N.A
(ii)	Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Undivided Residential Plot in which I am entitle for 1/4 Share of this property 11.1/2 Decimal, Khata- 19, Plot No.- 2030, Mauza- Dhanaut, Block- Danapur.	Nil	Nil	Nil	N.A
(iii)	Buildings (Commercia and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A
(iv)	Houses / Apartments, etc. - -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	N.A

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

(Note: please give separate details for each item)

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.01.2025
(a)	(i) Loans from Banks	Home Loan from SBI Saguna More, Patna	28,82,472/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues:	Nil	Nil
	(a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing	Nil	Nil

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	with supply of electricity		
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also permanent Account Number (PAN)]	Tax -128,539.00 Assessment year 2025-26 PAN No. ANQPK4449L	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) property Tax	Nil	Nil

### C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1208

Gender :- (M/F)

M

Date of Birth :-

0 3 0 1 1 9 7 1

(DD/MM/YYYY)

Class/Group :-

B

(A/B/C)

Cadre :-

Stenographer & Private Secretary Cadre, Bihar Vidhan Sabha, Secretariat

Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Arwal

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....

*श्याम सुंदर कुमार*

Name of Employee **Shyam Sunder Kumar**

Designation **Private Secretary**

Department **Bihar Vidhan Sabha**

Place **Patna**

Date.....

10.2.2026

**Note: Please sing each page of the declaration . Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**